

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-725/ND/2020

IN THE MATTER OF:

ICICI Bank Ltd

...Applicant

Vs

Dehradun Highways Project Limited

...Respondent

SECTION

U/s. 7 of IBC,2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Abhirup, Adv. Ishaan Duggal

For the Respondent

:

ORDER

Matter has been adjourned to 21.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)